NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Shyam C. Chandak has issued the following directions from 19th May 2025 to 23rd May 2025:

- 1. Preacipes to be collected by the Court Sheristedar/Associate between 10.00 a.m. to 10.30 a.m.
- 2. Circulations granted would be listed on board on the same day at 11.00 a.m.
- 3. On 22nd May 2025 and 23rd May 2025, the Single Bench will sit after the Division Bench work is over.
- 4. The advocates shall serve 24 hours advance notice upon otherside and no order will be passed in absence or without notice to other side.

Dated this 17^{th} day of May 2025

By Order

Sd/-(A.H. Laddhad) Prothonotary & Sr. Master, High Court (O.S.), Bombay sd/-(H. M. Bhosale) Registrar (Judl.-I) High Court (A.S.), Bombay